

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 11th January, 2019

NO. LJ (B) 6/2019/3 - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoints the following Officers as Executive Magistrates and further under sub-section (2) thereof, as Sector/Zonal Magistrates within 23-Mairang-District Council Constituency and 24-Pariong-Mawthadraishan District Council Constituencies for conduct of General Elections to the Khasi Hills Autonomous District Council, 2019.

SL. NO.	Names of Officers and Designation	Jurisdiction of the conferment of the power of Executive Magistrate	To be placed with District/Sub-Division
1.	Shri L. Shabong, Executive Engineer, PWD (Roads) Mairang	Within Mairang Civil Sub-Division	Addl. Deputy Commissioner, Mairang Civil Sub- Division, Mairang
2.	Shri S. Puwein, Asstt. Executive Engineer, PWD (Roads) Mairang	-do -	- do -
3.	Shri K. Rymbai, Asstt. Executive Engineer, PWD (Roads) Nongkhlaw	-do -	-do -
4.	Shri T.T. Khyllait, Asstt. Executive Engineer, PWD (Roads) Mairang Sub- Division	-do -	-do -
5.	Shri M.L. Kynta, Sr. Animal Husbandry & Veterinary Officer, Manai	-do -	-do -
6.	Shri J. Lyngdoh, Sr. Animal Husbandry & Veterinary Officer, Manai	-do -	-do -
7.	Shri L. Dhar, Executive Engineer, PHE (Rws) Mairang	-do -	-do -
8.	Smti J.L. Nonglait, Fishery Officer, Mairang	-do -	-do -
9.	Shri B. Dohtdong, Asstt. Employment Exchange Officer, Mairang	-do -	-do -
10.	Shri F.M. Kharsyntiew, Block Development Officer, Mawthadraishan C&RD Block	-do -	-do -
11.	Shri T. Marbaniang, Sub-Divisional Officer (PHE) Mairang	-do -	-do -
12.	Shri L. Nongbet, Sub Divisional Veterinary Officer, Mairang	-do -	-do -
13.	Shri R. Nartiang, Asstt. Executive Engineer, PWD (Rds) Markasa	-do -	-do -

14.	Shri D. Tiewla, Horticulture Development Officer, Office of SDAO Mairang	-do -	-do -
15.	Shri R. Kharshilot, Child Development Project Officer (ICDS), Mawthadraishan	-do -	-do -
16.	Shri A.B. Swer, Superintendent of Industries, Mairang	-do -	-do -
17.	Shri S.J. Kharlor, Range Officer of Soil & Water Conservation Range, Mairang	-do -	-do -
18.	Smti C. Kharbhih Ch. Momin, Animal Husbandary & Veterinary Officer, Mairang	-do -	-do -
19.	Shri T. Wanshong, Animal Husbandary & Veterinary Officer, Mairang	-do -	-do -
20.	Shri S. Kharpran, Animal Husbandary & Veterinary Officer, Mawthadraishan C&RD Block	-do -	-do -


(E.M. Donn)

Joint Secretary to the Govt. of Meghalaya,
Law (B) Department.


MEMO.NO. LJ (B). 6/2019/3 - A,

Dated Shillong, the 11th January, 2019

Copy to:-

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Chief Electoral Officer, Meghalaya.
3. The Deputy Commissioner, West Khasi Hills District, Nongstoin.
4. Sub-Divisional Officer (Election), Mairang Civil Sub-Division, Mairang with a request to circulate to all Officers concerned.
5. Personnel A.R (A) Department.
6. Election Department.
7. Data Entry Operator, Law (A) Deptt. for uploading in the Meghalaya web site.
8. Director of Information and Public Relation, Meghalaya, Shillong
9. Office Copy.

By Order etc.,,


Joint Secretary to the Govt. of Meghalaya
Law (B) Department.
